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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 135/397-398/NCLT/AHM/2016 (New)
CP No. 68/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: Manojkumar T. Mevalal & Ors.
V/s.
Venus Lifestyles Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

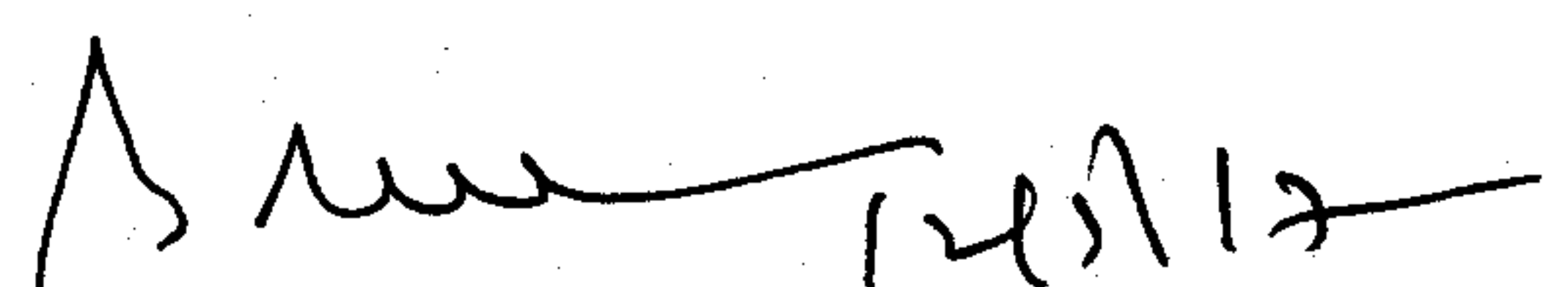
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Petitioner	K A Dalal
2.				

ORDER

Learned PCS Mr. Kunjal Dalal present for Petitioner. None present for Respondents.

At request of Learned PCS for petitioner.

List the matter on 24.07.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.